



RESUME OF WORK DONE BY LOK SABHA



**SEVENTEENTH LOK SABHA
TENTH SESSION, 2022**

LOK SABHA SECRETARIAT, NEW DELHI

May, 2023/Vaisakha, 1945 (Saka)



T.O. No. 4/17 LS Vol. X

RESUME OF WORK
DONE BY LOK SABHA

SEVENTEENTH LOK SABHA—TENTH SESSION
(7 December, 2022 to 23 December, 2022)



LOK SABHA SECRETARIAT
NEW DELHI
May, 2023/Vaisakha, 1945 (Saka)

© 2023 BY LOK SABHA SECRETARIAT

Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Sixteenth Edition) and printed by Lok Sabha Secretariat, New Delhi-110 001.

PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Tenth Session *i.e.* from the 7 December, 2022 to 23 December, 2022.

NEW DELHI;
May, 2023
Vaisakha, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General

CONTENTS

	PAGE(S)		PAGE(S)
1. DURATION OF SESSION	1		
2. BILLS			
(i) Government Bills	2		
(ii) Bills referred to the Standing Committees and presentation/ laying of reports thereon	6		
(iii) Private Members' Bills	7		
3. CALLING ATTENTION	16		
4. CANCELLATION OF SITTINGS OF LOK SABHA	17		
5. COMMITTEES			
(i) Financial Committees	18		
(ii) Departmentally Related Standing Committees	19		
(iii) Committees other than Financial and Standing Committees	22		
6. OATH/AFFIRMATION	26		
7. OBITUARY AND OTHER REFERENCES			
(i) Obituary References	27		
(ii) Congratulatory References/References on Landmark Occasions	29		
8. PANEL OF CHAIRPERSONS	30		
9. MEMBERS ELECTED IN BYE-ELECTIONS	31		
10. PAPERS LAID ON THE TABLE	32		
11. QUESTIONS			
(i) Starred Questions	33	(iv) Short Notice Questions	33
(ii) Unstarred Questions	33	(v) Half-an-Hour Discussion	33
(iii) Answers Laid on the Table	33	(vi) Statement(s) made by Ministers correcting the replies already given	33
		12. RESOLUTIONS	
		(i) Statutory Resolutions	34
		(ii) Private Members' Resolutions	35
		13. SHORT DURATION DISCUSSIONS UNDER RULE 193	40
		14. SPEAKER/CHAIRPERSON—ANNOUNCEMENTS/OBSERVATIONS/RESOLUTIONS	42
		15. STATEMENTS	
		(i) <i>Suo Motu</i> Statement made by Minister under Rule 372 during Tenth Session of Seventeenth Lok Sabha	43
		(ii) Statement made/laid by Ministers regarding correcting the reply to Question during Tenth Session of Seventeenth Lok Sabha	44
		(iii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during Tenth Session of Seventeenth Lok Sabha	45
		(iv) Statements made/laid by Parliamentary Affairs Minister regarding Government Business during Tenth Session of Seventeenth Lok Sabha	53
		(v) Matters under Rule 377—Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha (as on 01.05.2023)	54
		(vi) Statement indicating Matters of Urgent Public Importance raised during Zero Hour in Tenth Session of Seventeenth Lok Sabha	55
		(vii) Statement showing the time lost due to interruptions and adjournments of the House during Tenth Session of Seventeenth Lok Sabha	56
		16. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL—THE ANALYSIS THEREOF DURING THE TENTH SESSION OF SEVENTEENTH LOK SABHA	58
		17. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS DURING THE TENTH SESSION OF SEVENTEENTH LOK SABHA	59

(iii)

PAGE(S)

18. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY HS, MEMBERS OF PANEL OF CHAIRPERSONS FROM 07.12.2022 TO 23.12.2022	60
19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE TENTH SESSION OF SEVENTEENTH LOK SABHA	65

1. DURATION OF SESSION
(10th Session of 17th Lok Sabha)

1. Date of Commencement	:	5 ⁷ December, 2022
2. Date of Adjournment <i>sine die</i>	:	23 December, 2022
3. Date of prorogation	:	24 December, 2022
4. Total number of days of Session	:	17
5. Number of Actual days of Sittings	:	13
6. Number of hours of sittings	:	68 hours 51 minutes

⁵ The first sitting commenced with the playing of National Anthem.

[#] The session was scheduled to conclude on 29 December, 2022. However, the House was adjourned *sine die* on 23 December, 2022. Consequently, sitting fixed for 26, 27, 28 and 29 December, 2022 stood cancelled.

2. BILLS

(i) GOVERNMENT BILLS

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments		Progress/ remarks
						Tabled	carried	
1	2	3	4	5	6	7	8	9
1.	The Multi-State Co-operative Societies (Amendment) Bill, 2022	07.12.2022	-	20.12.2022 (Motion for reference to Joint Committee)	00 24 [#] 00 04	-	-	Motion for reference of the Bill to a Joint Committee with the instruction to report by the last day of the first week of second part of the Budget Session, 2023 was adopted.
2.	The Maritime Anti-Piracy Bill, 2022	09.12.2019 (Earlier Session)	-	07.12.2022 19.12.2022 (Consideration and passing)	03 22	49	35	Passed, as amended

3. The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022	09.12.2022	-	14.12.2022 15.12.2022 (Consideration and passing)	02 42	04	-	Passed
4. The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022	09.12.2022	-	15.12.2022 16.12.2022 (Consideration and passing)	02 19	01	-	Passed
5. The Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022	09.12.2022	-	19.12.2022 (Consideration and passing)	02 21	01	-	Passed
6. The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022	09.12.2022	-	21.12.2022 (Consideration and passing)	03 14	01	-	Passed
7. The Appropriation (No. 5) Bill, 2022	14.12.2022	-	14.12.2022 (Introduction, consideration and passing)	00 03	-	-	Passed
8. The Appropriation (No. 4) Bill, 2022	14.12.2022	-	14.12.2022 (Introduction, consideration and passing)	00 02	-	-	Passed
9. The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022	28.03.2022 (Earlier Session)	15.12.2022 (As returned by Rajya Sabha with amendments)	21.12.2022 (Consideration of amendments made by Rajya Sabha)	00 03	02	02	Amendments made by RS agreed to by Lok Sabha

3

1	2	3	4	5	6	7	8	9
10. The Repealing and Amending Bill, 2022	19.12.2022	-	-	-	-	-	-	Pending
11. The Jan Vishwas (Amendment of Provisions) Bill, 2022	22.12.2022	-	-	22.12.2022 (Motion for reference to Joint Committee)	00 04	-	-	Motion for reference of the Bill to a Joint Committee with the instruction to report by the last day of the first week of second part of the Budget Session 2023, was adopted.

4

The Bill was opposed at the introduction stage and time taken for opposing the introduction.

* The Bill was introduced as 'The Anti-Maritime Piracy Bill, 2019'. The short title of the Bill was changed as 'The Maritime Anti-Piracy Bill, 2022' by Lok Sabha through an amendment to Clause 1.

‡ The Bill was introduced after requirements of Directions 19A/19B were waived.

SUMMARY

1. Bills pending at the end of last Session	7
2. Bills introduced	9
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and Laid on the Table	Nil
5. Bills passed by Rajya Sabha and Laid on the Table — returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and Laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and Laid on the Table of Lok Sabha	1
8. Bills passed	7
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	1
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	2
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	Nil
21. Bills reported by Standing Committees	1
22. Bills pending at the end of Tenth Session of Seventeenth Lok Sabha	9

(ii) BILLS REFERRED TO THE STANDING COMMITTEES AND PRESENTATION/LAYING OF REPORTS THEREON

Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of report	Remarks
The Competition (Amendment) Bill, 2022	05.08.2022 (L.S.)	Speaker	Finance (17.08.2022)	13.12.2022	Pending in Lok Sabha

(iii) PRIVATE MEMBERS' BILLS

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Raja Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Railways (Amendment) Bill, 2021 (Insertion of section 11A) by Shri Kodikunnil Suresh, M.P.	9.12.2022	-	-	-	-	-	Pending
2.	The Information Technology (Amendment) Bill, 2021 (Substitution of new section for section 43A) by Shri Kodikunnil Suresh, M.P.	9.12.2022	-	-	-	-	-	Pending
3.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021 (Amendment of section 75) by Shri Kodikunnil Suresh, M.P.	9.12.2022	-	-	-	-	-	Pending
4.	The National Authority for Rehabilitation and Welfare of Persons living Around Railway Tracks Bill, 2022 by Dr. Alok Kumar Suman, M.P.	9.12.2022	-	-	-	-	-	Pending
5.	The Financial Assistance to the State Governments (For Protection of Water Bodies) Bill, 2022 by Dr. Alok Kumar Suman, M.P.	9.12.2022	-	-	-	-	-	Pending
1	2	3	4	5	6	7	8	9
6.	The Drugs (Price Control) Bill, 2022 by Dr. Alok Kumar Suman, M.P.	9.12.2022	-	-	-	-	-	Pending
7.	The Constitution (Amendment) Bill, 2022 (Insertion of new articles 44A and 51A) by Dr. Nishikant Dubey, M.P.	9.12.2022	-	-	-	-	-	Pending
8.	The Indian Penal Code (Amendment) Bill, 2022 (Insertion of new sections 379A and 379B) by Dr. Nishikant Dubey, M.P.	9.12.2022	-	-	-	-	-	Pending
9.	The Indian Penal Code (Amendment) Bill, 2022 (Amendment of sections 326A and 326B) by Dr. Nishikant Dubey, M.P.	9.12.2022	-	-	-	-	-	Pending
10.	The Widows (Protection and welfare) Bill, 2022 by Shri Benny Behanan, M.P.	9.12.2022	-	-	-	-	-	Pending
11.	The Constitution (Amendment) Bill, 2022 (Omission of the Tenth Schedule) by Shri Jayant Sinha, M.P.	9.12.2022	-	-	-	-	-	Pending
12.	The Constitution (Amendment) Bill, 2022 (Amendment of article 72) by Shri Hibi Eden, M.P.	9.12.2022	-	-	-	-	-	Pending
13.	The Constitution (Amendment) Bill, 2022 (Amendment of article 81, etc.) by Shri Hibi Eden, M.P.	9.12.2022	-	-	-	-	-	Pending

31.	The Payment of Compensation to Persons Attacked by Wild Animals Bill, 2020 by Shri Tirath Singh Rawat, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
32.	The Agricultural and Other Rural Workers (Protection and Welfare) Bill, 2022 by Shri Ranjeetsinha Hindurao Naik Nimbalkar, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
33.	The Nationalisation of Inter-State Rivers Bill, 2022 by Shri Ranjeetsinha Hindurao Naik Nimbalkar, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
34.	The Single Use Plastic (Regulation) Bill, 2022 by Shri Ranjeetsinha Hindurao Naik Nimbalkar, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
35.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2022 (Amendment of section 86) by Dr. Shashi Tharoor, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
36.	The Environment (Protection) Amendment Bill, 2022 (Insertion of new section 3A) by Shri M.K. Raghavan, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
37.	The Sanctions on Countries Engaging Territorial Incursion into India Bill, 2022 by Shri M.K. Raghavan, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
38.	The All India Institute of Medical Science (Amendment) Bill, 2022 (Insertion of new section 3A) by Shri M.K. Raghavan, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending

11

1	2	3	4	5	6	7	8	9										
39.	The Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2022 by Shri D.M. Kathir Anand, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
40.	The Food Safety and Standards (Amendment) Bill, 2022 (Amendment of section 3, etc.) by Shri D.M. Kathir Anand, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
41.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2022 (Insertion of new sections 10A and 10B) by Shri D.M. Kathir Anand, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
42.	The Representation of the People (Amendment) Bill, 2022 (Amendment of section 58, etc.) by Shri Kunwar Danish Ali, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
43.	The Constitution (Amendment) Bill, 2021 (Amendment of Seventh Schedule) by Shri Jagdambika Pal, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
44.	The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharti) (Amendment) Bill, 2021 (Amendment of section 3) by Shri Jagdambika Pal, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
45.	The Constitution (Amendment) Bill, 2022 (Amendment of article 348) by Shri Jagdambika Pal, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending

12

46.	The Artists (Social Security) Bill, 2019 by Shri Ravi Kishan, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	Pending
47.	The Mentally Retarded Children (Welfare) Bill, 2019 by Shri Ravi Kishan, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	Pending
48.	The Population Control Bill, 2019 by Shri Ravi Kishan, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	Pending
49.	The National Commission for Welfare of Female Farmers Bill, 2021 by Shri Ravneet Singh, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	Pending
50.	The Promotion of Cycling Bill, 2021 by Shri Ravneet Singh, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	Pending
51.	The Aligarh Muslim University (Amendment) Bill, 2022 (Amendment of section 12) by Shri E.T. Mohammed Basheer, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	Pending
52.	The Prevention of Mob-Lynching Bill, 2022 by Shri E. T. Mohammed Basheer, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	Pending
53.	The Prevention of Torture Bill, 2022 by Shri E. T. Mohammed Basheer, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	Pending
54.	The Citizenship (Amendment) Bill, 2022 (Amendment of section 2, etc.) by Shri Abdul Khaleque, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	Pending
55.	The Constitution (Amendment) Bill, 2022 (Amendment of article 80, etc.) by Shri Kuldeep Rai Sharma, M.P.	9.12.2022	-	-	-	-	-	-	-	-	-	Pending

13

1	2	3	4	5	6	7	8	9
56.	The Central Universities (Amendment) Bill, 2022 (Insertion of new section 3F etc.) by Shri Kuldeep Rai Sharma, M.P.	9.12.2022	-	-	-	-	-	Pending
57.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2022 (Amendment of section 21) by Shri Kuldeep Rai Sharma, M.P.	9.12.2022	-	-	-	-	-	Pending
58.	The Reserve Bank of India (Amendment) Bill, 2022 (Amendment of section 7) by Shri Gopal Chinayya Shetty, M.P.	9.12.2022	-	-	-	-	-	Pending
59.	The Rights of Persons with Disabilities (Amendment) Bill, 2022 (Insertion of new section 9A, etc.) by Shri Gopal Chinayya Shetty, M.P.	9.12.2022	-	-	-	-	-	Pending
60.	The Representation of the People (Amendment) Bill, 2019 (Insertion of new section 294A) by Shri Gopal Chinayya Shetty, M.P.	12.7.2019	-	05.08.2022 (Ninth Session) 9.12.2022	1 23 (excluding 17 minutes taken during Ninth Session)	-	-	Discussion on the motion for consideration of the Bill not concluded on 9.12.2022. Pending.

14

SUMMARY

(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	523
2. Bills introduced	59
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 5920 of Bulletin-Part II, dated 16.01.2023.	582

3. *CALLING ATTENTION

Subject	Name of Member(s) who called attention of the Minister	Name of Minister and Date when taken up	Time Taken
Problem of drug abuse in the Country and steps taken by the Government thereon	Smt. Harsimrat Kaur Badal, Shri P.V. Midhun Reddy & Shri Gurjeet Singh Aujla	Shri Amit Shah, Hon'ble Minister of Home Affairs 20.12.2022 – 21.12.2022	H. M.

*The Calling Attention Notice admitted was converted to a discussion under Rule 193 (Short Duration Discussion).

**4. CANCELLATION OF SITTINGS OF LOK SABHA
(10TH SESSION, 17 LS)**

Subject	Date	Remarks
Cancellation of sittings fixed for 26, 27, 28 and 29 December, 2022.	23.12.2022	The session was scheduled to conclude on 29 December, 2022. However, the House was adjourned <i>sine die</i> on 23 December, 2022. Consequently, sittings fixed for 26, 27, 28 and 29 December, 2022 stood cancelled.

17

5. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
				H.	M.			Original	Action Taken		A/T Statement
1.	Committee on Estimates	1.05.2022	01	01	00	56.66%	NIL	02	01	NIL	—
2.	Committee on Public Undertakings	1.05.2022	02	02	35	68.18%	NIL	01	—	—	—
3.	Committee on Public Accounts	1.05.2022	03	03	50	68.97%	NIL	02	05	—	—
	2 Sub-Committee Sittings 1 Main Committee Sitting held on 22.12.2023										

18

(ii) Departmentally Related Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H. M.	5			Original	Action Taken	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Agriculture, Animal Husbandry and Food Processing	13.09.2022*	01	01 10	64.52%	NIL	00	08	01	NIL
	*The Committee was reconstituted vide Bulletin Part- II dated 23.11.2022.									
2.	Committee on Chemicals and Fertilizers	13.09.2022	03	04 45	55%	NIL	NIL	NIL	NIL	NIL
3.	Committee on Coal, Mines and Steel	13.09.2022	01	00 30	58.06%	—	01	—	—	—
4.	Committee on Defence	13.09.2022	01	02 00	64.50%	—	01	—	—	—
5.	Committee on Energy	13.09.2022	03	08 15	65.93%	NIL	NIL	02	03	—
6.	Committee on External Affairs	13.09.2022	02	03 20	48.38%	NIL	1	3	NIL	—
7.	Committee on Finance	13.09.2022	02	03 30	16%	NIL	02*	NIL	NIL	*52nd Report on the Competition (Amendment) Bill, 2022 & 53rd Report on the subject 'Anti competitive

19

1	2	3	4	5	6	7	8	9	10	11
8.	Committee on Food, Consumer Affairs and Public Distribution	13.09.2022	03	04 15	58.06%	—	—	02*	—	—
	practices by Big Tech companies'. *22nd and 23rd Action Taken Reports on observations/recommendations contained in Eighteenth and Nineteenth Reports of the Committee on DFG (2022-23) presented/laid in Lok Sabha/Rajya Sabha on 09.12.2022.									
9.	Committee on Communication and Information Technology	13.09.2022	01#	01 45	51.61%	NIL	NIL	NIL	NIL	NIL
	#The Committee held one sitting on 14 December, 2022.									
10.	Committee on Labour, Textiles and Skill Development	13.09.2022	01	00 30	38.70%	—	02	03*	—	—
	Presented to Hon'ble Speaker on 05.09.2022									

20

11. Committee on Petroleum and Natural Gas	13.09.2022	02	01 40	62.90%	NIL	01	01	NIL	Sittings held on 14/12/2022 & 19/12/2022
12. Committee on Railways	13.09.2022	01	00 45	51.61%	—	—	01	—	—
13. Committee on Rural Development and Panchayati Raj	13.09.2022	01	01 00	58.06%	—	—	—	08*	*8 Statements of the Standing Committee on Rural Development and Panchayati Raj on Ninth, Eleventh, Eighteenth, Twenty-First, Twenty-Fifth, Twenty-Sixth, Twenty-Seventh and Twenty-Eighth Reports of the Committee.
14. Committee on Social Justice and Empowerment	13.09.2022	2	01 00	50.00%	—	1	5	—	—
15. Committee on Housing and Urban Affairs	13.09.2021	01	01 00	41.93%	NIL	NIL	01	01	—
16. Committee on Water Resources	13.09.2022	01	02 15	50%	NIL	—	01	—	—

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
							Original	Action Taken A/T Statement		
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	—	—	—	—	—	—	—	—	NIL
2.	*House Committee	14.10.2022*	01	00 50	72.70%	Visit to the project site of construction of 184 multi-storied flats for MPs at B.K.S. Marg, New Delhi on 21.12.2022	—	—	—	—
3.	Committee on MPLADS	Not Yet Constituted	—	—	—	—	—	—	—	—
4.	Committee on Ethics	09.11.2022	NIL	—	—	—	—	—	—	—
5.	Committee of Privileges	16.10.2020	NIL	—	—	—	—	—	—	—
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	Not Yet Constituted	—	—	—	—	—	—	—	—
7.	Committee on Private Members' Bills and Resolutions	Not Yet Constituted	—	—	—	—	—	—	—	—

8. Committee on Subordinate Legislation	Constituted w.e.f. 9.10.2022 vide Bulletin Part-II, Para No. 5365 dated 9.11.2022	03	03 30	59.09%	—	01	01	—	—
9. Committee on Papers Laid on the Table	09.10.2022 (One) 15.12.2022	01	00 50	33.33%	—	3	(99th, 100th and 101st Reports - presented in Lok Sabha on 21.12.2022)	—	—
10. Joint Committee on Offices of Profit	6.09.2019	01 (One) 08.12.2022	00 45	40%	—	1	(9th Report - presented in Lok Sabha on 09.12.2022)	—	23
11. Rules Committee	30.11.2022	—	—	—	—	—	—	—	—
12. *General Purposes Committee	21.11.2019	—	—	—	—	*	—	—	—
13. Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	Not yet Constituted	—	—	—	—	—	—	—	—
14. Joint Committee on Food Management in Parliament House Complex	Not yet Constituted	—	—	—	—	—	—	—	—

*The said Committees do not present any Report.

1	2	3	4	5	6	7	8	9	10	11
15. Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	Not yet Constituted	—	—	—	—	—	—	—	—	—
16. Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2022 (2022-2023)	02	02 30	46.70%	—	01	03	01	1 Study Report laid on the Table of both Houses of Parliament.	—
17. Library Committee	09.10.2022 [The Library Committee (2022-2023) was reconstituted vide para (No. 5790) in Bulletin Part II dated 20.12.2022.]	NIL	—	—	—	—	—	—	—	—
18. Business Advisory Committee	20.06.2019 (Re-constituted on 20.06.2020)	03	01 10	68.88%	—	03	—	—	—	—
19. Joint Committee on Salaries and Allowances of Members of Parliament	10.02.2022 (on 22.12.2022)	01	01 00	53.33%	NIL	—	—	—	*This Cte. is not mandated to prepare and present reports.	—

20. Committee on Government Assurances	09.10.2022	01 20.12.2022	01 45	53.85%	NIL	05 (74th to 78th Reports presented on 22.12.2022)	—	—	—
21. Committee on Petitions	16.10.2020	02	04 00	65%	NIL	07	—	—	—
22. Committee on Empowerment of Women	09.10.2022 *Three vacancy (Lok Sabha Members)	01	1 15	74.07%	NIL	NIL	NIL	NIL	Committee was constituted on 20th December, 2022 vide Bulletin Part II 5789.
23. Railway Convention Committee	Not yet Constituted	—	— —	—	—	—	—	—	25
24. Committee on Welfare of Other Backward Classes	11.10.2022	01	00 10	68.96%	NIL	04	NIL	NIL	—
25. Joint Parliamentary Committee on Security in Parliament Complex	Not yet Constituted	—	— —	—	—	—	—	—	—
26. Committee on Provisions of Computers to Members of Lok Sabha	Not yet Constituted	—	— —	—	—	—	—	—	—

6. OATH/AFFIRMATION

Name of Member	Constituency/ State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation		Time Taken	
				Date of Oath/ Affirmation		H. M.	
Smt. Dimple Yadav	Mainpuri/ Uttar Pradesh	Oath	Hindi	12.12.2022	00 03	00 03	00 03

7. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/ Dignitary	Date of Death	Date of Obituary reference	Time Taken H. M.
1.	Shri Mulayam Singh Yadav (Sitting Member and Member, Eleventh to Sixteenth Lok Sabhas)	10.10.2022	07.12.2022	00 08
2.	Shri Jhadu Sunder Lal (Member, Fourth Lok Sabha)	01.08.2022		
3.	Shri Debi Ghosal (Member, Eighth Lok Sabha)	05.08.2022		
4.	Shri Rupchand Pal (Member, Seventh and Ninth to Fourteenth Lok Sabhas)	16.08.2022		
5.	Shri Gobinda Chandra Naskar (Member, Fifteenth Lok Sabha)	02.09.2022		
6.	Shri Than Singh Jatav (Member, Ninth Lok Sabha)	05.09.2022		
7.	Shri Manikrao H. Gavit (Member, Seventh to Fifteenth Lok Sabhas)	17.09.2022		
8.	Shrimati Jayanti Patnaik (Member, Seventh, Eighth and Twelfth Lok Sabhas)	28.09.2022		
9.	Shri G. Krishna (Member, Ninth Lok Sabha)	15.11.2022		
10.	Shri Krishnam Raju (Member, Twelfth and Thirteenth Lok Sabhas)	11.09.2022	22.12.2022	00 07
11.	Shri Dhanik Lal Mandal (Member, Sixth and Seventh Lok Sabhas)	13.11.2022		

Sl. No.	Name of the Member/ Dignitary	Date of Death	Date of Obituary reference	Time Taken H. M.
12.	Shri Phoolchand Verma (Member, Fifth to Seventh, Ninth and Tenth Lok Sabhas)	16.11.2022	22.12.2022	00 07
13.	Shri Gadakh Tukaram Gangadhar (Member, Fourteenth Lok Sabha)	02.12.2022		
14.	Shri T. Radhakrishnan (Member, Sixteenth Lok Sabha)	11.12.2022		
15.	Shri Mohan Jena (Member, Fourteenth and Fifteenth Lok Sabhas)	12.12.2022		
16.	Shri Ranjit Singh Brahmura (Member, Sixteenth Lok Sabha)	13.12.2022		

**(ii) Congratulatory References/References
on Landmark Occasions**

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time Taken	
				H.	M.
1.	Reference regarding assumption of G-20 Presidency by India since 1 December, 2022.	01.12.2022	07.12.2022	00	03
2.	Reference regarding the Twenty First anniversary of the terrorist attack on Parliament House.	13.12.2001	13.12.2022	00	05
3.	Reference regarding implementation of COVID-19 appropriate behaviour.	-	22.12.2022	00	01

8. PANEL OF CHAIRPERSONS, 17TH LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Shri Kodikunnil Suresh	24.06.2019**
5.	Shri A. Raja	25.06.2019^
6.	Shri P. V. Midhun Reddy	-do-
7.	Shri Bhartruhari Mahtab	-do-
8.	Shri N. K. Premachandran	02.07.2019@
9.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

* Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

Announcement made in the House on 04.07.2019.

9. MEMBERS ELECTED IN BYE-ELECTIONS

Name of Member	Constituency/ State	Date when declared Elected	Date of Oath/ Affirmation
Smt. Dimple Yadav	Mainpuri/ Uttar Pradesh	08.12.2022	12.12.2022

10. PAPERS LAID ON THE TABLE

(10th Session, 17th Lok Sabha)

(a) By Government	:	1811
(b) By Private Members	:	Nil

11. QUESTIONS

(I) STARRED QUESTIONS	
(a) Number of Questions put down in the Question Lists for oral answer	240 [§]
(b) Number of Questions orally answered	56
(II) UNSTARRED QUESTIONS	
Number of Questions put down in the Question Lists for written answers	2760 [@]
(III) ANSWERS LAID ON THE TABLE	
Number of Questions (SQ 183 + USQ 2759) for which written answers were laid on the Table. 183 Questions were put down for oral answers but were not called for answer/supplementaries	2942
(IV) SHORT NOTICE QUESTIONS	
(a) No. of Short Notice Questions (SNQ) received	09
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	09
(V) HALF-an-HOUR DISCUSSION	
(a) No. of notices of Half-an-Hour Discussion received	01
(b) No. of notices of Half-an-Hour admitted	NIL
(c) No. of notices of Half-an-Hour disallowed	01
(VI) STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN	
No. of answers corrected	01

[§] Including 01 Starred Question deleted from the list.

[@] Including 01 Unstarred Question deleted from the list.

12. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Text of Resolution	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time Taken		Remarks
					H.	M.	
1.	In pursuance of Section 8(1) of the Customs Tariff Act 1975, this House hereby approves of notification No. 28/2022-Customs, dated 21st May, 2022 [G.S.R. 380(E) dated 21st May, 2022] which seeks to amend the Second Schedule of the Customs Tariff Act in order to increase and levy Export duty on certain raw materials and intermediate goods of the steel industry.	Section 8(1) of the Customs Tariff Act, 1975	Shri Pankaj Chaudhary	4.8.2022	00	02	Finance Adopted
2.	In pursuance of Section 147 of the Finance Act, 2002, this House hereby approves of notification No. 05/2022-Central Excise, dated 30th June, 2022, [G.S.R. 493 (E) dated 30th June, 2022], which seeks to amend the Eighth Schedule to Finance Act 2002 in order to prescribe Special Additional Excise Duty on Crude Petroleum and ATF.	Section 147 of the Finance Act, 2002	Shri Pankaj Chaudhary	4.8.2022	00	01	Finance Adopted

(ii) Private Members' Resolutions

Sl. No.	Subject	Name of Member who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department	Remarks
				H.	M.		
1	2	3	4	5	6	7	
1.	Keeping in view that the Anganwadi Workers and Anganwadi Helpers provide many essential health and welfare services to women, children and adolescents, this House urges upon the Government to take following immediate steps to uplift their working conditions— (1) regularisation of employment of Anganwadi Workers and Anganwadi Helpers; (2) changing the nomenclature of compensation category of Anganwadi Workers and Anganwadi Helpers from "Honorarium" to "Salary"; (3) payment of adequate amount of compensation to Anganwadi Workers and Anganwadi Helpers, which would reflect importance of their services to the society;	Shri Ritesh Pandey	20.3.2020 (Third Session) *12.2.2021 19.3.2021 (Fifth Session) *10.12.2021 (Seventh Session) 11.2.2022 (Eighth Session) *16.12.2022	1 29 (excluding 19 minutes taken during 3rd Session, 1 hour and 9 minutes taken during 5th Session, 2 hours and 01 minute taken during Seventh Session and 1 hour and 20 minutes taken during Eighth Session)	Women and Child Development	Negated	

35

* Private Members' Business (Resolutions) could not be transacted during Fourth, Sixth and Ninth Sessions.

1	2	3	4	5	6	7
(4)	improving working conditions of Anganwadi Workers and Anganwadi Helpers and upgrading every Anganwadi Centre with all basic facilities including availability of safe drinking water, clean toilets and proper ventilation; and					
(5)	payment of all dues including pending rent for Anganwadi Centres which are being run on rented accommodation in the country.					
2.	Having regard to the facts that—					
(i)	Indian Railways are one of the largest transportation and logistics networks in the world and are drivers of the socio-economic development of the country; Indian Railways account for one per cent of India's Gross National Product and serve as the backbone of core sector's freight needs;	Shri Reddeppa Nallakonda Gari	16.12.2022	0 56	Railways	Discussion not concluded.
(ii)	India has a vast history of railway development with an extensive network of train lines and stations built in the last					

36

century; Railways transport over twenty-four million passengers each day, connecting 8000 stations across the country;

(iii) Railway stations in the country have evolved as key urban centres with commercial and infrastructural developments around over the years;

(iv) Owing to the rapid changes taking place in the Indian economy huge investments are necessary to transform and modernise railway infrastructure;

(v) Various schemes including Model, Modern and Adarsh Station Scheme have been formulated for beautification and modernization of stations on Indian Railways in the last two decades and the priority under said modernisation schemes have been on improving passenger amenities at select A1 and A category stations only;

(vi) There is an inordinate delay in the operationalization of the Visakhapatnam-based South Coast Railway Zone in the

State of Andhra Pradesh with the Detailed Project Report of the zone is pending with the Railway Ministry; and

(vii) There is no Railway Recruitment Board in the upcoming South Coast Railway Zone in the State of Andhra Pradesh due to which job seekers are forced to travel to the State of Telangana to appear for railway recruitment exams,

this House urges upon the Government to—

(a) take immediate action for the beautification and modernization of the remaining stations targeted to be developed under the Adarsh Station Scheme;

(b) ensure modernization and upgradation of all the railway stations in the country; and

(c) expedite the operationalisation of the South Coast Railway Zone and creation of a Railway Recruitment Board for the zone.

PRIVATE MEMBERS' RESOLUTIONS

SUMMARY

1. No. of notices of Resolutions received	:	6
2. No. of Resolutions discussed	:	2
3. No. of Resolutions adopted	:	NIL
4. No. of Resolutions withdrawn	:	NIL
5. No. of Resolutions negatived	:	1
6. No. of Resolutions on which debate was adjourned	:	NIL
7. No. of Resolutions part-discussed	:	1

13. SHORT DURATION DISCUSSIONS UNDER RULE 193

Subject	Name of the member who raised Discussion	Date(s) of Discussion	Time Taken H. M.	Ministry/ Department concerned	Remarks
#Need to promote sports in India and steps taken by the Government in this regard.	Shri Gaurav Gogoi	31.3.2022 (8S)	02 02	Ministry of Youth Affairs and Sports	Discussion concluded
		3.8.2022 (9S)	01 11		
		8.12.2022	04 53		
		9.12.2022 (10S)			
*Problem of drug abuse in the Country and steps taken by the Government thereon.	Smt. Harsimrat Kaur Badal	20.12.2022 21.12.2022	07 17	Ministry of Home Affairs	Discussion concluded

Calling Attention converted into Short Duration Discussion under rule 193 and discussed during 8th, 9th and 10th sessions.

* Calling Attention converted into Short Duration Discussion under rule 193.

SHORT DURATION DISCUSSIONS UNDER RULE 193

SUMMARY

No. of notices received	:	42
No. of discussions held	:	02*
No. of discussions completed	:	02
No. of discussions remained part-discussed	:	Nil
Total time taken	:	12 hrs. 10 mts.

* One Calling Attention converted into Short Duration Discussion under rule 193 during the 8th session, which remained part-discussed, was resumed in the 9th session and remained part-discussed. During the 10th session, the discussion was resumed again and concluded. Another Calling Attention was converted into Short Duration Discussion under rule 193 and concluded during 10th session.

14. SPEAKER/CHAIRPERSON Announcements/Observations/Resolutions

Sl. No.	Subject	By whom	Date
1.	Announcement regarding welcoming H.E. Advocate Jacob Francis Nzwidamilimo Mudenda, Speaker of the Parliament of the Republic of Zimbabwe and Members of the Parliamentary Delegation from Zimbabwe who were on a visit to India as honoured guests.	The Speaker	08.12.2022
2.	Observation regarding conversion of Calling Attention to Short Duration Discussion under Rule 193.	The Speaker	20.12.2022
3.	Resolution regarding drug abuse in the country.	The Speaker	21.12.2022
4.	Observation regarding resurgence of COVID-19 pandemic and requested Members to follow COVID norms.	The Speaker	22.12.2022
5.	Observation regarding maintaining decorum and dignity of the House.	The Speaker	22.12.2022
6.	Valedictory Reference on the conclusion of Tenth Session of the Seventeenth Lok Sabha.	The Speaker	23.12.2022

15. STATEMENTS

(i) *Suo Motu* Statement made by Minister under Rule 372 during Tenth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken
				H. M.
1.	Regarding 'Latest Developments in India's Foreign Policy'.	Smt. Meenakashi Lekhi made the statement on behalf of Dr. Subrahmanyam Jaishankar	7.12.2022	- 16
2.	Regarding 'Yangtse incident in Tawang Sector in Arunachal Pradesh on 9th December, 2022'.	Shri Raj Nath Singh	13.12.2022	- 03
3.	Regarding Covid pandemic and the steps taken by the Government of India in emerging COVID scenario across the globe.	Dr. Mansukh Mandaviya	22.12.2022	- 05

(ii) Statements Made/Laid by Ministers regarding Correcting the Reply to Question during Tenth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken
				H. M.
1.	Regarding correcting the reply given to Supplementary Question to Starred Question No. 144 on 16 December, 2022 by Shri Nama Nageswara Rao, M.P. regarding 'Setting up of Bulk Drug Parks'.	Dr. Mansukh Mandaviya	22.12.2022	- 01

**(iii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker
during Tenth Session of Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	6
1.	Regarding the status of implementation of the Recommendations contained in the 360 th Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2022-2023) pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.	Dr. Jitendra Singh	7.12.2022	0	01
2.	Regarding the status of implementation of the Recommendations contained in the 6 th Report of the Standing Committee on Energy on Demands for Grants (2021-2022) pertaining to the Ministry of New and Renewable Energy.	Shri Bhagwanth Khuba	8.12.2022	0	01
3.	Regarding the status of implementation of the Recommendations contained in the 17 th Report of the Standing Committee on Energy on 'Action Plan for Achievement of 175 Gigawatt (GW) Renewable Energy Target' pertaining to the Ministry of New and Renewable Energy.	Shri Bhagwanth Khuba	8.12.2022	0	01
4.	Regarding the status of implementation of the Recommendations contained in the 21 st Report of the Standing Committee on Energy on 'Financial Constraints in Renewable Energy Sector' pertaining to the Ministry of New and Renewable Energy.	Shri Bhagwanth Khuba	8.12.2022	0	01
1	2	3	4	5	6
5.	Regarding the status of implementation of recommendations contained in the 316 th Report of the Department-related Parliamentary Standing Committee on Human Resource Development on Issues Related to Safety of Women pertaining to the Ministry of Women and Child Development.	Smt. Smtiti Zubin Irani	9.12.2022	0	01
6.	Regarding the status of implementation of recommendations contained in the 333 rd Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Action Taken by the Government on the Observations/Recommendations contained in the 326 th Report of the Committee on Demands for Grants (2021-22) pertaining to the Ministry of Women and Child Development.	Smt. Smtiti Zubin Irani	9.12.2022	0	01
7.	Regarding the status of implementation of recommendations contained in the 334 th Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Issues Related to Safety of Women pertaining to the Ministry of Women and Child Development.	Smt. Smtiti Zubin Irani	9.12.2022	0	01
8.	Regarding the status of implementation of recommendations contained in the 338 th Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2022-2023) pertaining to the Ministry of Women and Child Development.	Smt. Smtiti Zubin Irani	9.12.2022	0	01
9.	Regarding the status of implementation of the Recommendations/Observations contained in the 41 st Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2022-2023) pertaining to the Ministry of Food Processing Industries.	Shri Prahalad Singh Patel	13.12.2022	0	01

45

46

10.	Regarding the status of implementation of the Recommendations/Observations contained in the 34 th Report of the Standing Committee on Communications and Information Technology on Demands for Grants (2022-2023) pertaining to the Ministry of Information and Broadcasting.	Dr. L. Murugan	13.12.2022	0	0	01
11.	Regarding the status of implementation of the Recommendations contained in the 168 th Report of the Department-related Parliamentary Standing Committee on Commerce on Demands for Grants (2022-23) (Demand No. 11) pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Som Parkash	14.12.2022	0	0	01
12.	Regarding the status of implementation of the Recommendations/Observations contained in the 32 nd Report of the Standing Committee on Communications and Information Technology on Demands for Grants (2022-2023) pertaining to the Department of Telecommunications, Ministry of Communications.	Shri Devusinh Chauhan	14.12.2022	0	0	01
13.	Regarding the status of implementation of the Recommendations/Observations contained in the 33 rd Report of the Standing Committee on Communications and Information Technology on Demands for Grants (2022-2023) pertaining to the Department of Posts Ministry of Communications.	Shri Devusinh Chauhan	14.12.2022	0	0	01
14.	Regarding the status of implementation of Recommendations contained in the 19 th Report of the Standing Committee on Defence on Demands for Grants (2021-22) on General Defence Budget, BRO, ICG, Defence Estates Organisation, DPSUs, CSD, Welfare of Ex-Servicemen and Defence Pension (Demand Nos. 18 and 21) pertaining to the Ministry of Defence.	Shri Ajay Bhatt	16.12.2022	0	0	01

1	2	3	4	5	6	
15.	Regarding the status of implementation of Recommendations contained in the 20 th Report of the Standing Committee on Defence on Demands for Grants (2021-22) on Army, Navy, Air Force, Joint Staff, Military Engineer Services, Ex-Servicemen Contributory Health Scheme and Sainik School (Demand Nos. 19 and 20) pertaining to the Ministry of Defence.	Shri Ajay Bhatt	16.12.2022	0	0	01
16.	Regarding the status of implementation of Recommendations contained in the 21 st Report of the Standing Committee on Defence on Demands for Grants (2021-22) on Capital Outlay on Defence Services, Procurement Policy, Defence Planning and Married Accommodation Project (Demand No. 20) pertaining to the Ministry of Defence.	Shri Ajay Bhatt	16.12.2022	0	0	01
17.	Regarding the status of implementation of Recommendations contained in the 22 nd Report of the Standing Committee on Defence on Demands for Grants (2021-22) on 'Ordnance Factories, DRDO, DGQA and NCC (Demand Nos. 19 & 20)' pertaining to the Ministry of Defence.	Shri Ajay Bhatt	16.12.2022	0	0	01
18.	Regarding the status of implementation of Recommendations contained in the 41 st Report of the Standing Committee on Finance on Demands for Grants (2022-23) pertaining to the Department of Revenue, Ministry of Finance.	Shri Pankaj Chaudhary	19.12.2022	0	0	01
19.	Regarding the status of implementation of the Recommendations contained in the 32 nd Report of the Standing Committee on Labour, Textiles and Skill Development on Demands for Grants (2022-2023) pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Rajeev Chandrasekhar	19.12.2022	0	0	01

20.	Regarding the status of implementation of the Recommendations contained in the 33 rd Report of the Standing Committee on Labour, Textiles and Skill Development on 'Implementation of National Apprenticeship Promotion Scheme (NAPS)/National Apprenticeship Training Scheme (NATS)' pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Rajeev Chandrasekhar	19.12.2022	0	01
21.	Regarding the status of implementation of the Recommendations contained in the 30 th Report of the Standing Committee on Labour, Textiles and Skill Development on Demands for Grants (2022-2023) pertaining to the Ministry of Labour and Employment.	Shri Rameswar Teji	19.12.2022	0	01
22.	Regarding the status of implementation of Recommendations contained in the 318 th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2022-23) pertaining to the Ministry of Tourism.	Shri Ajay Bhatt	19.12.2022	0	01
23.	Regarding the status of implementation of the Recommendations contained in the 303 rd Report of the Department-related Parliamentary Standing Committee on Industry on Downturn in Automobile Sector – Its Impact and Measures for Revival pertaining to the Ministry of Heavy Industries.	Shri Krishan Pal	20.12.2022	0	01
24.	Regarding the status of implementation of the Recommendations contained in the 309 th Report of the Department-related Parliamentary Standing Committee on Industry on Electric & Hybrid Mobility - Prospects and Challenges in Automobile Industry pertaining to the Ministry of Heavy Industries.	Shri Krishan Pal	20.12.2022	0	01
25.	Regarding the status of implementation of the Recommendations contained in the 314 th Report of the Department-related Parliamentary Standing Committee on	Shri Krishan Pal	20.12.2022	0	01

49

1	2	3	4	5	6
---	---	---	---	---	---

26.	Industry on Action taken by the Government on the Recommendations/Observations contained in the 307 th Report of the Committee, on Impact of Covid-19 on PSUs and the initiatives taken by PSUs under Atamirbhar Bharat Abhiyaan pertaining to the Ministry of Heavy Industries.	Shri Arjun Ram Meghwal laid the Statement on behalf of Sadhvi Niranjan Jyoti	20.12.2022	0	01
27.	Regarding the status of implementation of the recommendations contained in the 22 nd Report of the Standing Committee on Rural Development and Panchayati Raj on Demands for Grants (2022-23) pertaining to the Department of Rural Development, Ministry of Rural Development.	Shri Kapil Moreshwar Patil laid the Statement on behalf of Shri Gिरिराज Singh	21.12.2022	0	01
28.	Regarding the status of implementation of the Recommendations contained in the 2 nd Report of the Standing Committee on Rural Development on Demands for Grants (2019-20) pertaining to the Ministry of Panchayati Raj.	Shri Kapil Moreshwar Patil laid the Statement on behalf of Shri Gिरिराज Singh	21.12.2022	0	01
29.	Regarding the status of implementation of the Recommendations contained in the 6 th Report of the Standing Committee on Rural Development on Demands for Grants (2020-21) pertaining to the Ministry of Panchayati Raj.	Shri Kapil Moreshwar Patil laid the Statement on behalf of Shri Gिरिराज Singh	21.12.2022	0	01
30.	Regarding the status of implementation of the Recommendations contained in the 15 th Report of the Standing Committee on Rural Development on Demands for Grants (2021-22) pertaining to the Ministry of Panchayati Raj.	Shri Kapil Moreshwar Patil laid the Statement on behalf of Shri Gिरिराज Singh	21.12.2022	0	01

50

31.	Regarding the status of implementation of the Recommendations contained in the 24 th Report of the Standing Committee on Information Technology on Demands for Grants (2021-2022) pertaining to the Ministry of Electronics and Information Technology.	Shri Rajeev Chandrasekhar laid the Statement on behalf of Shri Ashwini Vaishnaw	21.12.2022	0	01
32.	Regarding the status of implementation of the Recommendations contained in the 35 th Report of the Standing Committee on Communications and Information Technology on Demands for Grants (2022-2023) pertaining to the Ministry of Electronics and Information Technology.	Shri Rajeev Chandrasekhar laid the Statement on behalf of Shri Ashwini Vaishnaw	21.12.2022	0	01
33.	Regarding the status of implementation of the Recommendations contained in the 28 th Report of the Standing Committee on Coal, Mines and Steel on Demands for Grants (2022-23) pertaining to the Ministry of Steel.	Shri Faggansingh Kulaste	21.12.2022	0	01
34.	Regarding the status of implementation of the Recommendations contained in the 18 th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2022-23) pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Shri Ashwini Kumar Choubey laid the Statement on behalf of Sadhvi Niranjan Jyoti	21.12.2022	0	01
35.	Regarding the status of implementation of the Recommendations contained in the 16 th Report of the Department-related Parliamentary Standing Committee on Commerce on Action Taken by the Government on the Recommendations/Observations contained in the 161 st Report of the Committee on 'Review of the Intellectual Property Rights Regime in India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Som Parkash	21.12.2022	0	01

1	2	3	4	5	6
36.	Regarding the status of implementation of the Recommendations contained in the 12 th Report of the Standing Committee on Housing and Urban Affairs on Demands for Grants (2022-23) pertaining to the Ministry of Housing and Urban Affairs.	Shri Hardeep Singh Puri	22.12.2022	0	01
37.	Regarding the status of implementation of the Recommendations/Observations contained in the 134 th & 140 th reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants (2022-23) (Demand No. 46) pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare and Recommendations/Observations contained in the 135 th & 141 st reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants (2022-23) (Demand No. 47) pertaining to the Department of Health Research, Ministry of Health and Family Welfare.	Dr. Mansukh Mandaviya	22.12.2022	0	01

**(iv) Statements made/laid by Parliamentary Affairs Minister
regarding Government Business during Tenth Session
of Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1.	Regarding Government Business for the week commencing the 12th December, 2022.	Shri Arjun Ram Meghwal	9.12.2022	00 01
2.	Regarding Government Business for the week commencing the 19th December, 2022.	Shri Arjun Ram Meghwal	16.12.2022	00 02

**(v) Matters under Rule 377- Position regarding receipt of replies from
Ministries during Seventeenth Lok Sabha**

(As on 01.05.2023)

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 6.08.2019)	488	488	00	100%
Second Session (18.11.2019 to 13.12.2019)	365	364	1	99.73%
Third Session (31.01.2020 to 23.03.2020)	414	414	00	100%
Fourth Session (14.09.2020 to 23.09.2020)	183	183	00	100%
Fifth Session (29.01.2021 to 25.3.2021)	406	405	1	99.75%
Sixth Session (19.07.2021 to 11.8.2021)	331	327	4	98.79%
Seventh Session (29.11.2021 to 22.12.2021)	383	383	0	100%
Eighth Session (31.1.2022 to 7.4.2022)	486	474	12	97.32%
Ninth Session (18.7.2022 to 8.8.2022)	319	303	16	94.98%
Tenth Session (07.12.2022 to 23.12.2022)	298	215	83	72.14%
	3673	3556	117	96.81%

(vi) Statement indicating matters of urgent public importance raised during 'Zero Hour' in the Tenth Session of Seventeenth Lok Sabha

Date	No. of Matters raised out of 20 balloted notices+extras	No. of Members spoken/ Associated	Notices received	Time Taken	
				H.	M.
07.12.2022	19 + 20 = 39	134	129	01	14
08.12.2022	20 + 09 = 29	86	165	00	53
09.12.2022	15 + 14 = 29	105	139	00	54
12.12.2022	16 + 19 = 35	96	144	00	58
13.12.2022	16 + 09 = 25	68	186	00	45
14.12.2022	19 + 22 = 41	135	178	01	02
15.12.2022	19 + 27 = 46	130	167	01	14
16.12.2022	18 + 28 = 46	88	126	01	13
19.12.2022	17 + 18 = 35	83	150	00	55
20.12.2022	18 + 08 = 26	76	204	00	47
21.12.2022	20 + 03 = 23	50	206	00	31
22.12.2022	NIL	NIL	198	NIL	
23.12.2022	NIL	NIL	81		
Total	197 + 177 = 374	1051	2073	10	26

(vii) Statement showing the Time Lost due to interruptions and adjournments of the House during Tenth Session of the Seventeenth Lok Sabha

Date	Time lost due to Adjournments of the House following Interruptions	Time lost due to reasons other than Adjournments/ interruptions	House sat for extra time (beyond the normal time of the House)		Remarks regarding interruptions and adjournments
			H.	M.	
1	2	3	4	5	
07/12/22		0 3	0 1		
08/12/22					
09/12/22		2	3		
12/12/22			7		
13/12/22			1 17		
14/12/22		3			
15/12/22		4	2		
16/12/22		8			
19/12/22	22		27		
20/12/22			33		At 1108 hrs. House adjourned due to interruption to meet again at 1130 hrs.

21/12/22	57	1	45	At 1103 hrs. the House adjourned to meet again at 1200 hrs
22/12/22	5 2			At 1110 hrs. the House adjourned to meet again at 1200 hrs. At 1212 hrs. the House adjourned to meet again at 1402 hrs. At 1415 hrs. the House adjourned to meet again at 1600 hrs. At 1613 hrs. the House adjourned to meet again at 1630 hrs. At 1640 hrs. the House adjourned.
23/12/22	6 21	4	15	

-2 hrs. 26 mts.

**Total [(6 hrs. 21 mts. + 20 mts) – 4 hrs. 15 mts.] = 2 hrs. 26 mts.
(Net Loss 2 hrs. 26 mts.)**

57

16. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE TENTH SESSION OF THE SEVENTEENTH LOK SABHA (7.12.2022 to 23.12.2022)

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent (min.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	07.12.2022	1400 to 1402	02	-	House re-assembled post-lunch after Quorum bell was rung once.
2.	08.12.2022	1401 to 1402	01	-	House re-assembled post-lunch after Quorum bell was rung once.
3.	14.12.2022	1411 to 1413	02	-	House re-assembled post-lunch after Quorum bell was rung once.
4.	15.12.2022	1422 to 1425	03	-	House re-assembled post-lunch after Quorum bell was rung once.
5.	16.12.2022	1420 to 1429	09	-	House re-assembled post-lunch after Quorum bell was rung thrice.
6.	19.12.2022	1400 to 1403	03	-	House re-assembled post-lunch after Quorum bell was rung once.
7.	20.12.2022	1401 to 1402	01	-	House re-assembled post-lunch after Quorum bell was rung once
Total		21 mins.			

Analysis of ringing of Quorum bell

1.	Total time spent on ringing of quorum bell	:	21 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	Thrice (on 16.12.2022)
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	7 days

**17. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS
DURING THE TENTH SESSION OF SEVENTEENTH LOK SABHA
(07.12.2022 to 23.12.2022)**

Date	Time	Subject-matter
08.12.2022	1213	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Dr. Farooq Abdullah and some other Hon'ble Members staged a walkout from the House in protest of Chinese intrusion into Indian Territory.
13.12.2022	1207	Shri Gaurav Gogoi, Shri Sudip Bandyopadhyay and some other Hon'ble Members staged a walkout from House demanding clarification on the incident in Tawang sector in Arunachal Pradesh on 09.12.2022
14.12.2022	1103	Smt. Sonia Gandhi, Shri T.R. Baalu, Shri Sudip Bandyopadhyay and some other Hon'ble Members staged a walkout from the House demanding discussion on Indo-China borders issue.
	1202	Smt. Sonia Gandhi, Shri Adhir Ranjan Chowdhury and some other Hon'ble Members staged a walkout from the House demanding discussion on Indo-China tension.
	1209	Shri Sudip Bandyopadhyay and some other Hon'ble Members staged a walk out from the House demanding discussion on Indo-China tension.
15.12.2022	1205	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Shri Sudip Bandyopadhyay and some other Hon'ble Members staged a walkout from the House over the issue of petrol/diesel price.
21.12.2022	1211	Smt. Sonia Gandhi, Shri Adhir Ranjan Chowdhury and some other Hon'ble Members staged a walkout from the House demanding discussion on Indo-China tension on LAC.

**18. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 07.12.2022 TO 23.12.2022**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	13	20	01
Shri Rajendra Agrawal	10	14	14
Shri Kodikunnil Suresh	05	07	27
Shri N.K. Premachandran	05	07	23
Smt. Rama Devi	05	06	02
Shri A. Raja	04	05	44
Shri P.V. Midhun Reddy	03	03	45
Shri Bhartruhari Mahtab	02	02	33
Dr. Kirit P. Solanki	03	01	43
TOTAL	50	68	52

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HON'BLE SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 07.12.2022 TO 23.12.2022**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
HON'BLE SPEAKER			
07.12.2022	1100 to 1108 hrs	00	08
	1200 to 1259 hrs	00	59
	1402 to 1427 hrs	00	25
	1744 to 1801 hrs	00	17
08.12.2022	1100 to 1216 hrs	01	16
09.12.2022	1100 to 1203 hrs	01	03
	1502 to 1600 hrs	00	58
12.12.2022	1100 to 1202 hrs	01	02
	1748 to 1807 hrs	00	19
13.12.2022	1100 to 1109 hrs	00	09
	1201 to 1219 hrs	00	18
	1804 to 1909 hrs	01	05
14.12.2022	1100 to 1209 hrs	01	09
	1431 to 1604 hrs	01	33
	1759 to 1800 hrs	00	01
15.12.2022	1100 to 1202 hrs	01	02
	1754 to 1802 hrs	00	08
16.12.2022	1100 to 1201 hrs	01	01
	1639 to 1705 hrs	00	26
19.12.2022	1100 to 1200 hrs	01	00
	1514 to 1608 hrs	00	54
	1813 to 1827 hrs	00	14
20.12.2022	1100 to 1108 hrs	00	08
	1130 to 1215 hrs	00	45
	1402 to 1426 hrs	00	24
	1823 to 1833 hrs	00	10

1	2	3	4
21.12.2022	1100 to 1103 hrs	00	03
	1200 to 1238 hrs	00	38
	1356 to 1502 hrs	01	06
	1744 to 1845 hrs	01	01
22.12.2022	1100 to 1110 hrs	00	10
23.12.2022	1100 to 1109 hrs	00	09
TOTAL TIME SPENT IN THE CHAIR		20	01
Shri Rajendra Agrawal			
07.12.2022	1427 to 1605 hrs	01	38
08.12.2022	1216 to 1302 hrs	00	46
09.12.2022	1203 to 1307 hrs	01	04
	1600 to 1803 hrs	02	03
12.12.2022	1202 to 1303 hrs	01	01
13.12.2022	1219 to 1411 hrs	01	52
	1803 to 1804 hrs	00	01
15.12.2022	1202 to 1321 hrs	01	19
16.12.2022	1201 to 1300 hrs	00	59
	1429 to 1558 hrs	01	29
19.12.2022	1200 to 1303 hrs	01	03
20.12.2022	1215 to 1302 hrs	00	47
22.12.2022	1200 to 1212 hrs	00	12
TOTAL TIME SPENT IN THE CHAIR		14	14
Shri Kodikunnil Suresh			
08.12.2022	1402 to 1602 hrs	02	00
14.12.2022	1604 to 1759 hrs	01	55
15.12.2022	1619 to 1754 hrs	01	35
16.12.2022	1300 to 1321 hrs	00	21
20.12.2022	1426 to 1602 hrs	01	36
TOTAL TIME SPENT IN THE CHAIR		07	27
Shri N.K. Premachandran			
13.12.2022	1602 to 1803 hrs	02	01

63

1	2	3	4
15.12.2022	1425 to 1619 hrs	01	54
19.12.2022	1608 to 1619 hrs	00	11
20.12.2022	1602 to 1801 hrs	01	59
21.12.2022	1238 to 1356 hrs	01	18
TOTAL TIME SPENT IN THE CHAIR		07	23

Smt. Rama Devi

08.12.2022	1602 to 1800 hrs	01	58
13.12.2022	1411 to 1602 hrs	01	51
16.12.2022	1558 to 1639 hrs	00	41
	1705 to 1800 hrs	00	55
19.12.2022	1759 to 1813 hrs	00	14
22.12.2022	1600 to 1613 hrs	00	13
	1630 to 1640 hrs	00	10
TOTAL TIME SPENT IN THE CHAIR		06	02

Shri A. Raja

07.12.2022	1605 to 1744 hrs	01	39
12.12.2022	1403 to 1601 hrs	01	58
20.12.2022	1801 to 1823 hrs	00	22
21.12.2022	1559 to 1744 hrs	01	45
TOTAL TIME SPENT IN THE CHAIR		05	44

Shri P. V. Midhun Reddy

12.12.2022	1601 to 1748 hrs	01	47
14.12.2022	1209 to 1310 hrs	01	01
21.12.2022	1502 to 1559 hrs	00	57
TOTAL TIME SPENT IN THE CHAIR		03	45

Shri Bhartruhari Mahtab

09.12.2022	1409 to 1502 hrs	00	53
19.12.2022	1619 to 1759 hrs	01	40
TOTAL TIME SPENT IN THE CHAIR		02	33

64

1	2	3	4
Dr. Kirit P. Solanki			
14.12.2022	1413 to 1431 hrs	00	18
19.12.2022	1403 to 1514 hrs	01	11
22.12.2022	1401 to 1415 hrs	00	14
TOTAL TIME SPENT IN THE CHAIR		01	43

**19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE TENTH SESSION
OF SEVENTEENTH LOK SABHA**

Business	Time		Percentage of the total time taken
	Taken		
	H.	M.	
BILLS —			
(a) Government Bills	06	36	9.59
(b) Private Members' Bills	02	03	2.97
BUDGETS —			
Union Budget	10	53	15.80
DISCUSSIONS —			
Short Duration Discussions (Rule 193)	12	10	17.66
MATTERS OF URGENT PUBLIC IMPORTANCE	10	26	15.15
MATTERS UNDER RULE 377	06	09	8.93
QUESTIONS	03	20	4.84
RESOLUTIONS —			
(a) Statutory Resolution	00	02	0.04
(b) Private Members' Resolutions	02	25	3.50
(c) Resolutions placed before the House by the Speaker	00	01	0.02
STATEMENTS —			
Rule 372 and Direction 73A	01	05	1.57
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	13	42	19.89
TOTAL	68	52	100